

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) :

(a) Yes, Sir.

(b) and (c). Generally, bonafide Pakistani Journalists visiting India for professional purposes are not subjected to normal visa restrictions. Normally, they are given exemption from reporting to police at every stop. Moreover, visas for more than four places are given to them if their requirements are of this nature. As regards Pakistani restrictions on visiting Indian journalists, it is understood that Pakistani authorities have also quite often relaxed the vise restritcions for Indian journalists.

Exchange of newspapers and magazines between India and Pakistan

3123. SHRI SHANTI DHARIWAL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have received and proposal from the Editors' Guild suggesting exchange of newspapers and magazines between Indian and Pakistan;

(b) if so, the action taken by Government thereon;

(c) whether Government are also considering the question of appointment of Resident Correspondents;

(d) if so, the time by which it would be done; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) :

(a) Yes, Sir,

(b) The matter has been taken up with the Pakistani authorities from time to time. But the Pakistan Government has been showing reluctance in this regard. However it has been agreed to continue discussions in the matter.

(c) and (d). There are already three Resident Correspondents each in Delhi and Islamabad. Correspondents from the Indian side, in Islamabad belong to Press Trust of India, 'Times of India' and All India Radio, Pakistanis correspondents in Delhi represent A. P. P News Agency, "Jang" and Radio Pakistan. Recently it has been agreed between the two countries to appoint one more Resident Correspondent on reciprocal basis. Since it is to be done on reciprocal basis, it is difficult to vindicate any time-frame for this purpose.

(e) Does not arise.

Setting up of T. V. Centres at Chhatarpur and Tikamgarh

3124. SHRIMATI VIDYAWATI CHATURVEDI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government propose to set up the T. V. centres at Chhatarpur and Tikamgarh in the first year of the Seventh Five Year Plan; and

(b) if so, details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) :
(a) and (b). No, Sir. Though schemes for setting up low power T. V. transmitters, one each at Chhatarpur and Tikamgarh have been included in the VII plan of Doordarshan, their implementation would depend on yearwise availability of funds during the Plan period.

[English]

Cost of production of report on Anti-poverty Programme

3125. SHRI MOHD. MAHFOOZ ALI KHAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Department of Rural Development hired the services of an advertising agency and a public sector firm to produce a report on anti-poverty programme at an enormous cost of Rs. 400/- per copy;